

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:487

ANSWERED ON:07.07.2004

IRREGULARITIES IN THE PURCHASE OF DRUGS UNDER CGHS

Paraste Shri Dalpat Singh;Shaheen Shri Abdul Rashid;Yadav Shri Ram Kripal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that there have been `massive irregularities in the purchase of drugs` under CGHS during the last 3 years;
- (b) if so, the details thereof;
- (c) whether any enquiry has been ordered by the Government;
- (d) if so, the outcome thereof; and
- (e) the action taken against those found guilty in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (e) There have been complaints alleging irregularities in the purchase of drugs under CGHS during the last 3 years. The major ones related to (a) the irregularities in the appointment of local chemists for supply of medicines to CGHS dispensaries in Delhi during 2001 (b) charging of sales tax at higher rates or higher cost for the medicine supplied etc. by some of the local chemists in Delhi (c) procurement of poor quality of Unani medicines procured by CGHS in Delhi during 1999-2002 and (d) over-payment made to the local chemists in Allahabad.

While disciplinary proceedings have been initiated against the former Addl. Director (CGHS) in the matter of appointment of local chemists in Delhi, disciplinary action against others in the case relating to Unani medicines is contemplated.

CBI has also registered two cases and have started their investigation. Further action will be taken on the basis of the outcome of the departmental proceedings and on the recommendation of the CBI after the investigation.